CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO.441 of 2004 IN O.A. NO.2894 of 2002

New Delhi, this the day 23rd Day of November 2004

Hon'ble Shri Shanker Raju, Member (J) Hon'ble Shri S.A. Singh, Member (A)

Shyam Lal Was working as Junior Account Officer, Pay and Accounts Officer, Puspa Bhawan, New Delhi.

.....applicant.

(By Advocate: Shri Yogesh Sharma)

Versus

Shri Upendra Sah, Director (Accounts), B.S.F. Pouspa Bhawan, Madangir, New Delhi.

.....Respondents.

ORDER (ORAL)

HON'BLE SHRI SHANKER RAJU, MEMBER (J) :

Learned counsel of the applicant seeks withdrawal of this CP with liberty to assail his grievance in an appropriate proceeding in accordance with law, if so advised. Allowed as prayed for. CP is accordingly dismissed as withdrawn.

(S.A. Singh)

Member (A)

(Shanker Raju) Member (J)

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